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ITEM NO.84

REGISTRAR COURT. 1

SECTION I

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR DR. K.ARUL

Petition(s) for Special Leave to Appeal (C) No(s). 16643/2014

BSNL Petitioner(s)

VERSUS

COMMNR.TRADE TAX U.P. Respondent(s)

(with interim relief and office report)

Date : 01/12/2014 This petition was called on for hearing today.

For Petitioner(s)

Mr. Ajay Kumar, Adv.
Mr. Rajiv Tyagi, Adv.

For Respondent(s)

Mr. Sandeep Singh, Adv.
Mr. Ravi Prakash Mehrotra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Counter affidavit by the sole respondent has yet not been
filed.

Two weeks' time, as last opportunity, is granted for
filing counter affidavit.

List again on 4.2.2015.

(DR. K.ARUL)
Registrar

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2014.12.04
17:19:50 IST
Reason: